

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5426**  
ANSWERED ON 05/04/2022

**WORKS PERMITTED UNDER MGNREGS**

5426. ADV. DEAN KURIAKOSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to include works for creating assets for dairy farmers in the works permitted under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. The core objective of the Scheme is to provide not less than 100 days of unskilled manual work as a guaranteed employment in a financial year to every household in rural areas as per demand, resulting in creation of productive assets of prescribed quality and durability.

As per para 4(3) of the Schedule I of the Mahatma Gandhi National Rural Employment Guarantee Act, "Creating infrastructure for promotion of livestock such as, poultry shelter, goat shelter, piggery shelter, cattle shelter and fodder through for cattle" is permissible activity. Also development of silvipasture grass lands for fodder on individual and community land is also permissible activity. These activities help the villagers to raise livestock in a profitable manner while making them personal durable assets.

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